GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 11 TO BE ANSWERED ON 03.02.2025

Lack of formal Service Rules for Forest Rangers in Assam

11. SHRI GAURAV GOGOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that there are currently no formal service rules governing the Forest Rangers in the State of Assam;
- (b) if so, the steps proposed to be taken to formulate and implement formal service rules for Forest Rangers in the said State, including the timeline fixed for the same;
- (c) the measures adopted to address the grievances of Forest Rangers in Assam, especially concerning their service conditions, career progression and other employment-related issues; and
- (d) whether the Government has undertaken any consultations with relevant stakeholders including Forest Ranger associations, to ensure that their concerns are adequately addressed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (d) As per the report received from the State Forest Department, Government of Assam, a draft of the Service Rules for Forest Ranger has been prepared and the process of finalization of the same is underway.

The concerns raised by the Forest Rangers regarding their service conditions are suitably considered by the Department, while finalising the draft Service Rules.
